

**Borrowing of Funds by Atomic Energy**

1408. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Atomic Energy proposed to borrow funds for New-Nuclear-Power plants from capital market;

(b) whether the said Department is handicapped to obtain funds from capital market at high rate of interest; and

(c) if so, the steps proposed to ensure funds thereto for developing New-Nuclear-Power plants a cheaper rate of interest?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) and (b). A major part of the approved programme of the Nuclear Power Corporation is planned to be financed through market borrowings by way of bonds. These resources are not forthcoming on account of poor response to the NPC bonds and the high rates of interest in the capital market.

(c) For successful implementation of Nuclear power projects additional resources have to be mobilised. One of the possibilities is implementation of new projects with participation of beneficiary State Governments and leading public Sector Enterprises.

**Shopping Centre in Mayur Vihar Extension**

1409. DR. RAMESH CHAND TOMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA propose to construct the Shopping Centre in Mayur Vihar Extension;

(b) if so, the details thereof; and

(c) the time by which the Shopping Centre is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). Yes, Sir. The DDA propose to construct one Local Shopping Centre and three more Community Shopping centres in Mayur Vihar Extension. The Local Shopping Centre falls in north of Lake and Community Shopping Centres (CSC) are distributed in pockets 'B' and 'F'. Three CSC's have been completed in blocks 'C' and 'A'.

(c) The shopping centers shall be constructed in a phased manner depending upon the requirements.

[*Translation*]

**Trysem and its Target**

1410. SHRI KHELAN RAM JANGDE: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have reviewed the workings of the TRYSEM?

(b) if so, the details thereof; and

(c) the efforts made by the Government to achieve the targets of the TRYSEM?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) and (b). The Central Committee on IRDP and allied programmes also oversees the implementation of TRYSEM. In addition, the programme is also reviewed in the meetings of Secretaries of Rural Development of all States/Union Territories. Such meetings were held in September 1992 and Novem-